

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 99/2014

JUSTICE G.K. MATHUR (RETD.)

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

Date : 06-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s)

For Respondent(s) Mr. N Venkatraman, A.S.G.
Mr. Arijit Prasad, Sr. Adv.
Mr. Sudarshan Lamba, AOR
Mr. V Chandrashekhara Bharathi, Adv.
Mr. Gaurav Arya, Adv.
Mrs. Gargi Khanna, Adv.
Mrs. Rashmi Malhotra, Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Mrigna Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. No representation for the appellant.
2. As per the office report dated 20.07.2026, Ms. Laxmi Arvind, learned counsel who filed the present civil appeal, is no more.
3. List on 11.08.2026.
4. In the meantime, learned senior counsel for the respondent(s) is requested to find out fresh and complete details from the appellant.

(SNEHA DAS)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)